

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2225**  
TO BE ANSWERED ON 01.01.2019

**PROPOSED THERMAL POWER PLANT IN JAIGAD, MAHARASHTRA**

†2225. **SHRI NARAYAN RANE:**

Will the Minister of **POWER**  
be pleased to state:

- (a) whether a thermal power plant has been established or is proposed to be established at Jaigad in Ratnagiri, Konkan area, if so, the details thereof;
- (b) the area of land acquired for this purpose;
- (c) whether the compensation amount has been paid for land to respective land owners; and
- (d) if so, the rate at which the compensation for land has been paid or is proposed to be paid?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY

( SHRI R.K. SINGH )

- (a): A 1200 MW (4x300 MW) Thermal Power Plant has been established in year 2010.
- (b): Total Land area - 358 acres (including Plant, Coal Handling, Township & Misc.) was purchased from the respective land owners at mutually agreed rates. No land has been acquired under Land Acquisition Act.
- (c): Full payment has been made for the land purchased.
- (d): The said land was purchased during the years 1992-1995. The rate was mutually agreed based on the surrounding area land rate at the time of purchase.

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